

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No.64 of 2014 &
IA No. 118 of 2014**

Dated : 06th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Power Corporation Ltd. Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Pradeep Misra,
Mr. Daleep Kr. Dhayani for R.4**

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 118 of 2014 to the Respondents returnable on 11.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr

